

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No. 135 of 2020 (SZ)

Tribunal on its own motion
SUO MOTU initiated proceedings on the basis of
Tamil Newspaper Dinamalar, Chennai City Supplement
Edition dated 23.07.2020, under the caption 'Danger to Puzhuthivakkam Chitheri
Lake due to river like flow of sewage water'

-Vs-

1. The Principal Secretary to Govt.,
Public Works Department,
Fort St. George,
Chennai, Tamil Nadu – 600 009 & ors.

... Respondents

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Filed by
Thiru. S. Sai Sathya Jith,
Advocate, Chennai.

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REPORT FILED ON BEHALF OF THE 4TH RESPONDENT

TAMIL NADU POLLUTION CONTROL BOARD

I, J. Josephine Sahayarani, Daughter of Jesu Rajan, Christian, aged about 57 years, having office at No. 76, Mount Salai, Guindy, Chennai - 600032, do hereby solemnly affirm and sincerely state as follows:

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing the Report on behalf of the 4th respondent, Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble NGT (SZ) has passed an order dated 15.11.2021 and directed inter alia that:

"Para 7: The counsel appearing for the Tamil Nadu Pollution Control Board (TNPCB) also wanted some time to file their independent statement regarding the water quality in the lake and also regarding the facts as to whether there is any discharge of untreated effluent in to the water body.


24/5/2022
**JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.**

3. It is respectfully submitted that during the time of inspection by the officials of the DEE, TNPCB, Maraimalai Nagar on 05.10.2020 water sample from the said Puzhuthivakkam Chitheri Lake was collected and sent to TNPCB laboratory for analysis to assess the quality of water in the said water body and the report of analysis is tabulated below:

Statement showing the value of the Physico chemical parameters analysed

Sl.No	Parameters	Units	Point of Collection	Designated best use water quality criteria - outdoor bathing standards
			Puzhuthivakkam Lake	
1	pH @ 25°C	No.	7.01	6.5 - 8.5
2	Total Suspended Solids @ 105°C	mg/L	117	-
3	Total Dissolved Solids @ 180°C	mg/L	574	-
4	BOD @ 27°C	mg/L	12	3mg/l or less
5	COD	mg/L	200	-
6	Copper as Cu	mg/L	<0.033	-
7	Zinc as Zn	mg/L	0.79	-
8	Cadmium as Cd	mg/L	0.93	-
9	Lead as Pb	mg/L	<0.07	-
10	Nickel as Ni	mg/L	0.04	-
11	Total Chromium Cr	mg/L	<0.01	-
12	Hexavalent Chromium Cr ⁺⁶	mg/L	<0.01	-
13	D.O	mg/L	7.3	5mg/l and above


 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD,
 No.76, MOUNT SALAI, CHENNAI-600 032.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) at Chennai may be pleased to pass such further or other orders as this Hon'ble tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

J. Josephine Sahayarani
24/5/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

BEFORE ME

VERIFICATION

I, J. Josephine Sahayarani, Daughter of Jesu Rajan, Working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, do hereby submit that the contents of the above report are true to the best of my knowledge through records.

J. Josephine Sahayarani
24/5/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

BEFORE ME

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THE 4TH RESPONDENT - TAMIL
NADU POLLUTION CONTROL
BOARD**

**Advocate for Respondents: TNPCB
Thiru.Sai Sathya Jith,
Advocate, Chennai.**

Dated: 24.05.2022.

Date of hearing on 25.05.2022.